

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 355 OF 2017

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. ... Appellant(s)
Vs. ...
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Nikita Choukse for R-2

ORDER

List this matter on 15.01.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member